41

- 9. Sectoral Programme such as Fish eries, Sericulture, Animal Husbandry, etc:
- 10. Composite land based irrigation schemes;
- 11. Prevention'of ishifting cultivation; and
- 12. Redemption of small loans *ot* tribal defaulters.

In the three years from 1985-86 to 1987-88, 4 49,157 Scheduled Tribe families have been economically assisted under various poverty alleviation programmes. An externally assisted multi-sectoral project for tribal development has been taken • up from 1988-89 in Kashipur Block of Koraput District, Orissa. The Project cost is estimated at Rs. 31.7 crores over 14 years of which the first 7 years will from the core development period.

Rural employment is provided under the National Rural Employment Programme (NREP) and Rural Landless Employment Guarantee Programme (RLEGP).

In Orissa, 203.64 lakh mandays of employment have been generated under NREP from 1985-86 to 1987-88 for Sche-"duled Tribq?. Employment generated in Orissa in the same period for Scheduled Tribes under RLEGP is 165.82 lakh mandays.

लोहा उद्योगों के लिए प्रन्तर्राब्दीय बाजार से कोयले की खरीब

- @ 1232. श्री राम नरेश यादवं : क्या इस्यात भौर खान मंत्री यह बताने की कपा करेंगे कि :
- (क) क्या यह सच है कि सरकार भ्रपने लोहा उद्योगों के लिये अन्तर्राष्ट्रीय बाजार से कोयले की खरीद करती है;
- (श्व) यदि हां, तो क्या यह भी सच है कि पिछले वर्ष सरकार ने दीर्षकालीन

@पूर्वेत: श्रतारांकित प्रश्न ६६६; १ श्रमस्त्र, १९८८ से स्थानांतरित । करार प्रणाली के अन्तर्गत खरीद करन की बजाय हाजिर खरीद प्रणाली के अन्तर्गत कोयले की खरीद की वी ;

- (ग) यदि हां, तो क्या यह भी सच है कि देश को इस प्रकार की खरीद करने से हानि उठानी पड़ती है; और
- (घ) यदि हां, तो हाजिर खरीद (स्पाट परचेज) प्रणाली स्रपनाये जाने के क्या कारण हैं ?

इस्पात श्रीर छान संबालय में इस्पात विभा। में राज्य संबी (औ योगेन्द्र मकवाना) : (क) और (ख) जी हां।

- (ग) जी, नहीं !
- (घ) तथापि, ग्रन्तर्रास्ट्रीय बाजारों ग्रीर ग्रायात की धावण्यकताओं की मां के संबंध में किये गये ग्रध्ययन की दीर्घाबधि व्यवस्था के संभावित लाभों की जांच की जा रही है।

Chillies under purview of ACPC

1233. DR. YELAMANCHILI SWAJI:
Will the Minister of AGRICULTURE be pleased to state:

- (a) what are the reasons for not including chillies in the list of commodities under the purview of Agricr. rai Costs and Prices Commision; and
- (b) whether there is any proposal for including the commodity in the above list?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI SHYAM LAL YAD'AV^I: (a) Since the production of chillies is of localised nature and **s contribution to the total crops output is nominal, it has not been considered appropriate to bring this crop under the purview of the Commission for Agricultural Costs and Prices (CACF) *Jof* recammeoaing its support price.

- No Sir